

**DAILY BOARD**  
**HHJ SHRI. PURUSHOTTAM JADHAV, ADDL.SESIONS JUDGE**  
**COURT ROOM NO. 23**  
**DATED 22.06.2020**

Sr. no.	Case no.	Party name	Stage	Next date
1	Cri. Appeal 804/17	Shailesh Balshekar Mishra V/s. Vijay Ganpat Ghad and State	Argument	
2	Cri. Appeal 106/19	Imran Iqbal Mogar V/s. Raziya Imran Mogar	Argument	
3	Cri. Appeal 849/19	Mohini Dhiraj Gaikwad V/s. Dhiraj Kantilala Gaikwad	Argument	
4	ABA 272/2020	Suresh Govind Lokhande V/s. Worli p.stn.	Hearing	
5	BA 1405/2020	Mohsin @ Batla Mohd. Ali Shaikh V/s. Shivaji Nagar p.stn.	Hearing	
6	ABA 182/2020	Dashrath Nitnavare V/s. Wroli p.stn.	Hearing	
7	Cri. BA 1197/2020	Sarang Harish Patharkar V/s. Antop Hill Pstn.	Hearing	
8	ABA 628/2020	Mubeen Noormohammed Ibrahim Dawa V/s. Nagpada p.stn.	Hearing	
9	Cri. BA 999/2020 in SC 70/19	Sufiyan Mukhtiyar Dalvi V/s. Bandra Rly. Pstn.	Say and hearing	
10	SC 7/19	Datta Mangesh Patil @ Sheru and Others 01 V/s. Ghatkopar p.stn.	Hearing	
11	SC 49/19 (FTC)	Mohammed Varish Mohammed Arif Shaikh and Ors. 5 V/s. Khar p.stn.	Say and hearing	
12	SC 290/2020 (FTC)	Arif Kasam Sarmadi and Ors. 1. V/s. Nirmal Nagar p.stn.	Say and hearing	
13	SC 107/19 (FTC)	DCB CID unit 4 V/s. Jahangirdar Haidarali Shaikh and 4 Ors.		

Sheristedar, CR 23

